

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.10.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 56/17 in CP 02/17	-	For Hearing on IA	241/ 242	Zuari Fertilisers & Chemicals Ltd., Vs Mangalore Chemicals & Fertilisers Ltd. & 7 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	<i>Tyolli</i> <i>for A. Murali</i> <i>J.S.A</i> <i>9663309518.</i>	<i>R3</i>	<i>Tyolli.</i>
2.	<i>Alka</i> <i>9739 382816</i>	<i>Petitioner</i>	<i>Alka</i>
3.	<i>Kinjal.</i> <i>KJKS</i> <i>9538467577</i>	<i>R1</i>	<i>[Signature]</i>

Counsel for petitioner is present. Counsel for respondents is present. IA 56/17 is listed today for orders.

List it for hearing on 23.10.2017.

MEMBER (J)

P.T.O.

Order in IA 56/2017 is passed vide separate order.

For carrying out amendment and for filing amended copy, list it on 23.10.2017.



MEMBER (J)